Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 15774-JK (LD) of 2023 DATED:- 22 - 11 - 2023

Sanction is hereby accorded to the appointment of Shri Karan Singh, Under Secretary to Government, Public Works (R&B) Department, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated: - 22 - 11 - 2023

No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K.

- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Principal Secretary to Government, PW(R&B) Department
- 5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.15774 -JK(LD) of 2023 dated 22.11.2023

S. No.	Case No. Title of the case
1	OA No. 1407/2023 Agha Zahid Raina V/s UT of J&K & Ors.
2	TA No. 7841/2020 in SWP No. 1475/2011 Dil Bahadur Singh V/s UT of J&K & Ors
3	CP No. 105/2022 in OA No. 150/2022 Ganesh Dutt V/s UT of J&K & Ors.

M

Persone